Court-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

APPEAL No.75 OF 2015

Dated: 20th August, 2015

In the matter of:-

Chhattisgarh State Power Dis. Co. Ltd. ...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.

...Respondent(s)

<u>ORDER</u>

The Court has not assembled. As agreed by the parties, list the matter on <u>18.09.2015.</u>

COURT MASTER